

Value of Rupee

5476 SHRI RAMAVATAR SHASTRI

SHRI BHARAT SINGH CHOWHAN

Will the Minister of FINANCE be pleased to state

(a) whether the value of a rupee as measured by the All India Industrial Workers Consumers Price Index showed decline of 19 per cent in one year from 1972 to 1973,

(b) whether the value of a rupee with 1960 as 100 was 47.6 paise in December, 1972 and 39.5 paise in December, 1973,

(c) whether the wholesale price index of Vanaspati showed an increase of 46.4 per cent from beginning of 1972 to the end of January 1974, coal marked an increase of 8.6 per cent during the period, Kerosene oil 42.5 per cent and edible oils other than Vanaspati 9.6 per cent, and

(d) if the answers to parts (a) to (c) above be in affirmative, how Government propose to compensate the loss of money value deposited with Government as Provident Fund of the employees even from a back date of 1960 and if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI C SUBRAMANIAM) (a) to (c) **Yes, Sir**

(d) Savings held in the form of general provident fund are usually for long periods and, as such, fluctuations in the value thereof are unavoidable. However, the Government has tried to offset in a number of ways the effects of the decline in the real value of the general provident fund of their employees. These measures include various tax exemptions, revision of pay scales, additional dearness allowance, higher interest rates on outstanding balances of provident fund and liberalisation of gratuity and pensionary benefits.

Recruitment in CDA, Patna

5477 SHRI RAMAVATAR SHASTRI Will the Minister of FINANCE be pleased to state

(a) whether recruitment in Patna office of CDA is done on regional basis,

(b) if so, dates on which class III and IV employees were recruited in Office of Controller of Defence Accounts Patna and Ranchi, State-wise since December, 1972,

(c) whether any unfair means are alleged to have been adopted in recruitments,

(d) whether existing policies of regional recruitments have been violated by the CDA, Patna, and

(e) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE)

(a) The recruitment is generally done on a regional basis from persons registered in the Employment Exchanges in the region. In addition, Ex-Servicemen and surplus staff of Central Government Departments who are sponsored by the appropriate authorities serving employees eligible to apply for higher posts and dependents of deceased employees are also considered.

(b) The information relating to the two stations i.e. Patna and Ranchi, given in the statement attached State-wise information is being collected and will be laid on the Table of the House as early as possible.

(c) While some allegations were received these were, on investigation, found to be not substantiated.

(d) No, Sir

(e) Does not arise